



# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 4 4th February 2020	നമ്പർ No.	5
		1195 മകരം 21 21st Makaram 1195		
		1941 മാഘം 15 15th Magha 1941		

## PART III

### Industries Department

**Proceedings of the General Manager  
District Industries Centre  
Thiruvananthapuram**

(Present : Simi, C. S.)

No. CS7/8759/2011. 21st December 2019.

*Sub:*—Handloom—Liquidation—M/s Maranallur Vanitha  
HWCS No. T 689—appointment of liquidator  
reauthorization orders issued—reg.

*Read:*—(1) This office proceedings No. CS5/8759/2011  
dated 24-8-2011.

(2) This office proceedings of even No.  
dated 16-7-2019.

As per read 1st above, it was ordered to wound  
up the affairs of M/s. Maranalloor Vanitha HWCS Ltd.  
No. T 689. Vide read IInd above Sri Syamprasad,  
Handloom Inspector, Ooruttambalam circle was appointed

as the liquidator, Now he has been transferred from that  
office and a new officer has to be appointed as liquidator.  
Hence this order.

**ORDER**

In the circumstances stated above, I, in exercise of  
power conferred on me under Section 71(2) of the  
KCS Act 1969, do hereby order the winding up of the  
affairs of M/s. Maranalloor Vanitha HWCS Ltd. No. T 689  
and reauthorized Sri R. Rajesh Kumar, Handloom  
Inspector, Ooruttambalam circle as liquidator of the  
society. He will take charge of assets and records of the  
society immediately and report the date of taking charge.  
The Periodical report on the progress of liquidation  
will be forwarded promptly.

District Industries Centre,  
Thiruvananthapuram.

(Sd.)  
General Manager.